

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANAVAR, PRL. CIVIL JUDGE AND JMFC.,
HOSAKOTE FOR THE DAY 28.07.2020**

MORNING SESSION HEARING	AFTERNOON SESSION ISSUES
1. Crime 60/2020 ANGPS	11.OS 126/2015
2. Crime 47/2020 ANGPS	12.OS 152/2015
3. Crime 51/2020 SPS	13.OS 328/2016
4. Crime 132/2020 HPS	14.OS 150/2018
5. Crl. Misc. 9/2017	15.OS 118/2019
6. OS 166/2020	16.OS 126/2019
7. CC 2782/2019	
8. OS 224/2017	
9. OS 124/2020	
10. OS 283/2017 Crl. Misc	

Hosakote

Dated: - 27.07.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.